

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/2527/A.

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gote Mega,
District & Sessions Judge,
West Siang District,
Aalo Sessions Division, Arunachal Pradesh.

Dated Guwahati, 4 June, 2021.

Sub:- **Casual leave with station leave permission.**

Ref:- No. DSC/Aalo -33/2019/191 Dated 31.05.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 01.06.2021 and 02.06.2021 along with station leave permission.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/2527-1A, dated 4.6.2021

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench,
Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)